

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:5723  
ANSWERED ON:30.04.2010  
RESERVATION OF SEATS IN MEDICAL COLLEGES  
Baal Thiru Thalikkottai Rajuthevar

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the details of status of implementation of the policy of reservation of seats for students belonging to Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) in the Central Government assisted medical colleges including AIIMS in the country;
- (b) the number of SCs, STs and OBCs admitted in these medical colleges including AIIMS against their reserved quota of seats, separately during the last academic year;
- (c) whether the Government has recently issued any instructions to these medical colleges for the implementation of reservation policy in favour of SC, ST and OBC students; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

- (a): As per provisions of the Central Educational Institutions (Reservation in Admissions) Act, 2006, the percentage of seats earmarked for reserved categories in Central Government assisted medical colleges is 27% of seats for OBCs, 15% of seats for SCs and 7.5% of seats for STs.
- (b): Information is being collected and will be laid on the Table of the House.
- (c) & (d): Ministry of Human Resource Development, vide their communication dated 20-04-2008, has directed all Central Educational Institutions (CEIs) other than those mentioned in the Schedule of the Central Educational Institutions Act to follow the reservation policy in favour of SC,ST and OBC students.